


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

**ORDER**

The following posting and transfer of the undermentioned officials is hereby made with immediate effect:-

Sl.No	Name of the official	From	To
1	Sh. Deepak S/o Sh. Ashok Kumar (E.C.-16893876)	Orderly in the court of Sh. Babru Bhan, Ld. ASJ (NW), Rohini Courts, Delhi.	Orderly in Office Pool, Administration Branch-III (NW), Rohini Courts, Delhi.
2	Sh. Pradeep Kumar S/o Late Sh. Om Prakash (E.C.-19206044)	Peon in Office Pool, Administration Branch-III (NW), Rohini Courts, Delhi.	Peon in the court of Sh. Babru Bhan, Ld. ASJ (NW), Rohini Courts, Delhi.

Notes:- (1) Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.


  
(YASHWANT KUMAR)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No.F2(2)/Admn.III(NW)/RC/2023/ 9608-9628

Date 29/03/23

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Judicial Officer/Officer In-charges concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J)/A.O.(J), Administration Branch-I (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALIO, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above said official, on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.

  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI